

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
LOK SABHA**

**STARRED QUESTION NO. 197  
TO BE ANSWERED ON 09.12.2024**

**COVERAGE OF ESIC**

**\*197. SHRI NAVEEN JINDAL:**

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) whether a large number of districts across the country are not under the coverage of Employees State Insurance Corporation (ESIC);**
- (b) if so, the details thereof along with the reasons therefor; and**
- (c) the details of steps taken by the Government to ensure coverage of all the districts under ESIC?**

**ANSWER**

**MINISTER OF LABOUR AND EMPLOYMENT  
(DR. MANSUKH MANDAVIYA)**

**(a) to (c): A statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 197 FOR 09.12.2024 BY SHRI NAVEEN JINDAL REGARDING COVERAGE OF ESIC.**

**(a) to (c): The Employees' State Insurance (ESI) scheme is notified in all the States / Union Territories. At present, the ESI scheme is extended to 674 districts out of which 571 districts are fully covered and 103 districts are partially covered.**

**ESI Corporation has been continuously taking up the matter with the State Governments for making medical arrangements for implementation in the non-notified / partially notified districts. After issuance of "No Objection Certificate" by the State Government, ESIC makes efforts to arrange primary / secondary medical arrangement through Dispensary cum Branch Offices (DCBOs), Insurance Medical Practitioner, Modified Employer's Utilization Dispensary (MEUID) and tie-up hospitals.**

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